

"  
ITEM NO.113

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 3204 OF 2008

PANDURANG

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With office report)

Date: 22/05/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
(VACATION BENCH)

For Appellant(s) Mr. Nitin Bhardwaj,Adv.

For Respondent(s) Mr. R.P. Bhatt,Sr.Adv.  
Ms. Madhurima Tatia,Adv.  
Mr. B.K. Prasad,Adv.  
Mr. Shreekant N. Terdal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties at  
length.

List the matter on 25th May, 2012 as part  
heard.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master